MINISTRY OF SMALL SCALE INDUSTRIES

NOTIFICATION

New Delhi, the 18th July, 2006

S.O. 1154(E)—In exercise of the powers conferred by Sub-section (2) of Section 1 of the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006), the Central Government hereby appoints the 2nd day of October, 2006 as the date on which the provisions of the said Act shall come into force.

[No. 2(3)/2006(F)SSI]

JAWHAR SIRCAR, Addl. Secy.